

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION No.3024**  
TO BE ANSWERED ON 8<sup>th</sup> AUGUST, 2023

**IMPLEMENTATION OF ATMA SCHEME**

3024 SHRIMATI SUMALATHA AMBAREESH:  
SHRI KAMLESH PASWAN:  
SHRIMATI SUNITA DUGGAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the progress made in the implementation of Agriculture Technology Management Agency (ATMA) Scheme;
- (b) the details of allocation and utilization of funds under the ATMA Scheme during each of the last three years, State-wise;
- (c) whether it is true that there is a need to further extend the said scheme so as to reach more people and if so, the response of the Government in this regard;
- (d) whether the Government has allocated any funds to the State of Uttar Pradesh under the said scheme during the Financial Years 2020-21, 2021-22 and 2022-23 and if so, the details thereof;
- (e) whether the Government has number of farmers who were trained to improve skills in agriculture and other allied sectors by the ATMA scheme through camps or farmers schools and if so, the details of such programme held in the country particularly district-wise details of Haryana State; and
- (f) whether there is any special provision to provide extensive training for organic farming/allied activities to female and/ or SC/ST farmers and if so, the number of such trained persons in Haryana particularly in the Parliamentary Constituency of Sirsa during FY 2019-22?

## ANSWER

### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): **Agricultural Technology Management Agency (ATMA)** Scheme is under implementation across the country since 2005 aimed at creating awareness amongst farmers about new technologies. Presently, Scheme is being implemented in 704 districts of 28 states & 5 UTs **[Including all the 22 districts of Haryana and 75 districts of Uttar Pradesh]**. The scheme promotes decentralized farmer-friendly extension system in the country. Under the scheme Grants-in-Aid is released to the State Governments with an objective to support State Government's efforts to make available the latest agricultural technologies and good agricultural practices in different thematic areas of agriculture and allied sectors to farmers through different extension activities viz; Farmers Training, Demonstrations, Exposure Visits, Kisan Mela, Mobilization of Farmers Groups and organizing Farm Schools etc.

The state-wise details of farmers benefitted through different extension activities under the ATMA Scheme during last three years is enclosed at **Annexure-I**.

(b): The state-wise details of Allocation, Release and Utilization of funds to carry out extension activities under the ATMA Scheme for the last three years i.e. 2020-21 to 2022-23 is enclosed at **Annexure-II**.

(c): ATMA is a platform at district level for integrated extension delivery involving all the stake holders. About 40 lakh farmers are annually benefitted under the scheme through different extension activities. Evaluation Study conducted by NITI Aayog in 2020 recommended to continue the Scheme with more focus on field demonstrations.

(d): Yes. The year-wise details of funds allocated to the State of Uttar Pradesh under ATMA Scheme during the financial years 2020-21, 2021-22 and 2022-23 is given in the following table: -

Sl. No.	Year	Allocation of funds
1.	2020-21	Rs.12511.09 lakh
2.	2021-22	Rs.12800.00 lakh
3.	2022-23	Rs.11000.00 lakh

(e): Yes. During the last 3 years, 5,34,896 farmers have been trained in different thematic areas at different levels under Farmers Training and Farm Schools activities in the country including 86792 farmers of Haryana State. District-wise details of Haryana State is enclosed at **Annexure-III**.

(f): There is no specific provision to provide extensive training for organic farming/allied activities. However, Scheme Guidelines provide for allocating at least 30% of resources for the benefit of Women Farmers and Women extension functionaries. Funds are released to States in proportion to population of General/SC/ST categories of farmers' in the State as per Census, 2011. A total of 16085 farmers have been benefitted through training in the parliamentary constituency of Sirsa of Haryana State during the period 2019-2022.

**ANNEXURE-I****DETAILS OF FARMERS BENEFITTED UNDER A.T.M.A. SCHEME DURING LAST THREE YEARS i.e. 2020-21 TO 2022-23**

<b>SL. No.</b>	<b>States/UTs</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
1	Andhra Pradesh	352044	108684	28103
2	Bihar	320967	346308	395982
3	Chhattisgarh	96625	104945	114488
4	Goa	6017	10423	6271
5	Gujarat	304197	300183	384771
6	Haryana	42418	47504	50606
7	Himachal Pradesh	23571	31860	15784
8	Jammu & Kashmir	5522	21367	24215
9	Jharkhand	68771	40373	44912
10	Karnataka	171217	120270	260928
11	Kerala	27160	25112	107649
12	Maharashtra	219745	300551	436346
13	Madhya Pradesh	77065	51269	186507
14	Orissa	60318	52300	84526
15	Punjab	42879	74724	73614
16	Rajasthan	108307	208486	246830
17	Telangana	27735	13843	4260
18	Tamil Nadu	503082	458674	488331
19	Uttar Pradesh	658279	509728	470492
20	Uttarakhand	63132	40309	53890
21	West Bengal	148820	181816	298899
22	Assam	5267	18347	40025
23	Arunachal Pradesh	53975	118463	56682
24	Manipur	18529	12570	22776
25	Meghalaya	12878	15406	16265
26	Mizoram	4780	3460	7440
27	Nagaland	64894	1800	58588
28	Tripura	10032	3348	5592
29	Sikkim	8328	5658	6576
30	Delhi	200	200	5500
31	Puducherry	4134	1792	7146
32	A&N	5373	7967	7641
33	Laddakh	10608	1014	244
<b>TOTAL: -</b>		<b>3526869</b>	<b>3238754</b>	<b>4011879</b>

**State-wise & Year-wise details of Allocation, Release & Utilization of funds under Extension Reforms(ATMA) Scheme for the last three years i.e. from 2020-21 to 2022-23**

Sl. No.	States/UTs	2020-21			2021-22			2022-23		
		Allo	Rel	Uti	Allo	Rel	Uti	Allo	Rel	Uti
1	Andhra Pradesh	1913.58	956.79	1314.93	2000.00	500.00	688.14	1300.00	650.00	815.53
2	Arunachal Pradesh	1132.39	1132.39	1711.22	1200.00	900.00	1286.20	1300.00	975.00	965.42
3	Assam	2002.63	1499.40	1059.13	2000.00	1000.00	1042.39	1900.00	1900.00	1956.64
4	Bihar	7000.91	7000.91	8201.56	7200.00	5400.00	5529.79	6000.00	1500.00	5048.68
5	Chhattisgarh	2039.17	1420.47	1802.45	2200.00	1100.00	891.95	1750.00	1312.50	1353.59
6	Goa	262.20	131.07	158.40	300.00	150.00	114.32	200.00	100.00	155.09
7	Gujarat	3756.48	3078.24	3003.39	3900.00	3285.35	2732.27	3000.00	3301.25	3427.72
8	Haryana	1762.01	1516.75	1440.04	1900.00	1425.00	1188.67	1600.00	400.00	1124.64
9	Himachal Pradesh	1741.10	1270.55	1269.08	2000.00	1500.00	1279.78	1550.00	1550.00	1397.24
10	J&K	2011.63	807.47	777.84	2150.00	0.00	0.00	2058.00	514.50	0.00
11	Jharkhand	2893.88	2542.54	2413.33	3000.00	2250.00	2575.13	2800.00	2100.00	2580.48
12	Karnataka	3051.12	1922.55	2379.12	3200.00	2400.00	1433.82	2600.00	1300.00	2092.36
13	Kerala	1662.97	1431.48	1194.80	1772.00	1329.00	1042.26	1377.00	1377.00	1618.46
14	Madhya Pradesh	4946.15	1974.26	3056.17	5000.00	3000.00	2305.53	4000.00	3000.00	3150.50
15	Maharashtra	5023.50	4380.75	2875.47	5000.00	2500.00	2377.51	3800.00	2850.00	3749.21
16	Manipur	827.60	631.87	779.72	900.00	675.00	450.00	900.00	225.00	450.00
17	Meghalaya	834.79	834.79	1068.48	900.00	675.00	909.07	900.00	900.00	757.93
18	Mizoram	505.07	505.07	503.24	700.00	700.00	359.39	700.00	175.00	517.00
19	Nagaland	1258.15	1142.24	1454.80	1270.00	1270.00	635.00	1251.00	1251.00	999.85
20	Odisha	4525.57	4525.57	3274.52	4800.00	3600.00	3848.79	4300.00	4300.00	5269.15
21	Punjab	2432.96	1216.48	2060.17	2500.00	1250.00	2042.00	1600.00	1200.00	1676.86
22	Rajasthan	3141.16	2715.17	3491.86	3200.00	3200.00	3160.20	2350.00	1762.50	3222.68
23	Sikkim	330.82	165.41	313.50	380.00	285.00	176.75	380.00	285.00	410.57
24	Tamil Nadu	5413.69	4417.64	4310.76	5500.00	2750.00	3068.67	4000.00	3000.00	4309.34
25	Telangana	1541.19	547.19	489.99	1800.00	450.00	781.69	1300.00	325.00	734.97
26	Tripura	528.55	528.55	629.62	580.00	290.00	165.43	600.00	300.00	280.37
27	Uttar Pradesh	12511.09	8209.78	9756.89	12800.00	9600.00	9191.88	11000.00	5500.00	3782.42
28	Uttarakhand	1582.84	752.24	1077.20	2000.00	1000.00	791.59	1500.00	963.03	946.49
29	West Bengal	4863.84	4863.84	4863.84	5000.00	2500.00	1989.72	4200.00	4200.00	4200.00
30	A&N Islands	260.00	130.00	113.42	260.00	130.00	75.86	200.00	100.00	134.20
31	Puducherry	165.00	82.50	164.52	200.00	100.00	110.10	300.00	150.00	188.23
32	Delhi	40.00	18.69	11.93	88.00	0.00	3.75	80.00	20.00	9.22
33	Laddakh	270.00	135.00	87.47	270.00	67.50	1.12	200.00	50.00	6.05
<b>Total: -</b>		<b>82232.04</b>	<b>62487.65</b>	<b>67108.86</b>	<b>85970.00</b>	<b>55281.85</b>	<b>52248.77</b>	<b>70996.00</b>	<b>47536.78</b>	<b>57330.89</b>

**Note: Some of the States/UTs reflected expenditure more than release due to utilizing previous years unspent balance lying with them.**

**Allo – Allocation      Rel – Release      Uti - Utilization**

**Annexure-III****District-wise details Farmers benefitted under Farmers Training and Farm School activities in Haryana State during last three years**

<b>Sl. No.</b>	<b>Name of the District</b>	<b>Farmers Benefitted under Training Program</b>	<b>Farmers Benefitted under Farmers School</b>
1.	Ambala	5993	00
2.	Bhiwani	1850	525
3.	Charkhi Dadri	870	00
4.	Faridabad	2250	00
5.	Fatehabad	2532	127
6.	Gurugram	600	00
7.	Hisar	5300	00
8.	Jind	2404	1942
9.	Jhajjar	320	00
10.	Kaithal	1325	161
11.	Karnal	900	00
12.	Kurukshetra	1634	60
13.	Mewat	00	00
14.	Narnaul	55	00
15.	Panipat	182	00
16.	Palwal	8972	00
17.	Panchkula	3507	00
18.	Rewari	6325	00
19.	Rohtak	1010	00
20.	Sonepat	8400	00
21.	Sirsa	5994	561
22.	Yamuna Nagar	2843	150
<b>TOTAL: -</b>		<b>63266</b>	<b>3526</b>

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